

COURT-I

**In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 160 OF 2017 &
IA NO. 279 OF 2017**

Dated: 14th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Gujarat State Petronet Ltd. Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Piyush Joshi
Ms. Sumiti Yadava
Mr. Kaustav Som

Counsel for the Respondent(s) : Mr. Sumit Kishore for R.1
Ms. Priti Yadav (Rep.) for R-2

ORDER

Learned counsel for the respondents seek two weeks time to file reply. They may file the same on or before 01.08.2017 after serving copy on the other side.

List the matter on **04.08.2017.**

**(B.N. Talukdar)
Technical Member (P&NG)
Pr/Vg**

**(Justice Ranjana P. Desai)
Chairperson**